

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 13.02.2017.

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
 DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : CP 267/16
PETITION NUMBER : TP 211/17
NAME OF THE PETITIONER (S) : ELECON MEASUREMENTS PVT. LTD.
NAME OF THE RESPONDENT (S) : --
UNDER SECTION : 391/394

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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None appeared for the Petitioner Company. No representation. This is a case transferred from the Hon'ble High Court of Karnataka. Hence, notices to be issued to the Petitioner Company and also to other authorities. Registry is directed to issue notices to the Petitioner Company, OL, ROC and RD.

Posted to 30.03.2017.


MEMBER (J)


MEMBER (T)